

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,**  
**ESPLANADE ,MUMBAI**

Date : 06<sup>th</sup> June 2020

**ADDENDUM TO OFFICE CIRCULAR NO.**  
**CMM/OC/16/2020 DATED 06.06.2020**

**Reference:-** a. Hon'ble City Civil & Sessions Court's Order bearing O.W.No. 84/2020 dated 05.06.2020.

b. This office circular No. CMM/OC/16/2020 dated 06.06.2020

1. Apropos of the above, the following Para No. 15 be added to this office's above referred circular.

Para 15. This circular shall be effective from 08<sup>th</sup> June 2020 to 30<sup>th</sup> June 2020. Arrangements for the period commencing from 01<sup>st</sup> July 2020, will be made separately upon receipt of advisory from the Hon'ble High Court and Hon'ble Principal Judge, City Civil and Sessions Court, Bombay.

(S.T.Dande)  
I/c Chief Metropolitan Magistrate,  
Esplanade, Mumbai.